

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-528**  
IB-2685/ND/2019

**IN THE MATTER OF:**

M/s Pooja Enterprises  
V/s  
Chandralekha Constructions Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s Sec. 9 IBC

**Order delivered on 22.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

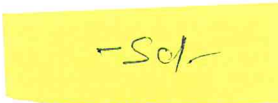
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For the Respondent

: Mukesh Rana, Mamta, Paulami Sen Advocates

**ORDER**

None appeared on behalf of applicant. Since the pleadings are complete. List the matter for final hearing on **11.03.2021**.



**(K.K. VOHRA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**